

**POWER AND NON-CONVENTIONAL ENERGY SOURCES** be pleased to state :

(a) whether in many colonies of East Delhi, people have been experiencing a good deal of inconvenience in the absence of street lights for the last several years ;

(b) if so, whether the Government propose to make adequate arrangements for street lights in these colonies; and

(c) if so, when and where ?

**THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) :** (a) to (c) According to DESU, street light facility already exists in most colonies of East Delhi. Since the facility is provided against payment of the most of installation and maintenance by the sponsoring agencies, any fresh scheme, if required by any such colony, is to be sponsored and financed by them or Municipal Corporation of Delhi.

[English]

#### **Losses of State Electricity Boards**

157. **SHRIMATI VASUNDRARA RAJE :** Will the Minister of **POWER AND NON-CONVENTIONAL ENERGY SOURCES** be pleased to state:

(a) whether most of the State Electricity Boards (SEBs) are running at loss ;

(b) if so, the reasons therefor ;

(c) the performance of each State Electricity Board during the last three years ;

(d) the steps taken or proposed to be taken to improve their performance; and

(e) the details thereof ?

**THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) :** (a) and (b) Most of the State Electricity Boards have been incurring losses due to absence of equity component in the capital structure, non-capitalization of interest during construction of projects in the past, low agriculture tariff, non-payment of RE subsidy by the State Governments, payment of State Electricity Duty, high T & D losses in the power system, high establishment cost due to over-staffing, large arrears in revenue collection, time and cost over-run in completion of projects etc.

(c) Details showing the surplus/deficit of various State Electricity Boards during the last three years are given in the enclosed statement.

(d) and (e) Steps taken to improve the performance of the SEBs include amendment to the statute making it obligatory on the Boards to earn return of 3% surplus on fixed assets, making theft of power a cognizable offence, implementation of centrally sponsored renovation and modernisation schemes for uprating the performance of the thermal power stations, introduction of meritorious productivity reward scheme for improved performance of thermal power stations, etc.

**STATEMENT**  
**Yearly Profit/Loss of the State Electricity Boards after taking into account RE Subsidy as provided in the Accounts**  
*(Rs. in Crores)*

Sl. No.	SEBs.	For the year ended 31st March								
		Profit/Loss		Subsidy provided						
		1988	1989	1990	1988	1989	1990	1988	1989	1990
1	2	3	4	5	6	7	8			
1	Andhra Pradesh	29.30	16.80	2.50	0.00	0.00	0.00	0.00	0.00	0.00
2	Bihar	-25.74	-190.95*	-8.30*	196.40	26.89	163.00	26.89	163.00	163.00
3	Gujarat	24.30	13.90	-239.89	169.80	156.60	0.00	156.60	0.00	0.00
4	Haryana	-80.90	-52.13	-67.77	65.00	32.93	33.00	32.93	33.00	33.00
5	Himachal Pradesh	-16.60	71.00	-5.90	7.50	0.00	0.00	0.00	0.00	0.00
6	Karnataka	-104.50	-50.60	-84.30	0.20	0.10	0.00	0.10	0.00	0.00
7	Kerala	-56.70	-14.30	-10.50	0.00	0.00	0.10	0.00	0.00	0.10
8	Madhya Pradesh	53.60	80.00*	82.56*	73.50	84.50	97.00	84.50	97.00	97.00
9	Maharashtra	73.20	39.50	14.50	0.10	183.25	272.50	183.25	272.50	272.50
10	Orissa	-45.50	-24.71	18.24*	16.70	21.20	26.03	21.20	26.03	26.03
11	Punjab	-5.00	-68.10	-57.80	192.40	246.60	374.50	246.60	374.50	374.50
12	Rajasthan	-65.90	-57.20	-147.80*	0.00	0.00	0.00	0.00	0.00	0.00
13	Tamilnadu	33.20	41.30	58.20	287.10	437.50	554.10	437.50	554.10	554.10
14	Uttar Pradesh	40.80	41.50*	89.70*	424.70	473.00	497.00	473.00	497.00	497.00
15	West Bengal	-26.70	-38.80	-45.30	34.40	39.90	47.80	39.90	47.80	47.80
16	Assam	-96.48*	-121.07*	-222.69*	49.49	60.36	0.00	60.36	0.00	0.00
17	Meghalaya	2.40*	1.48*	1.08*	3.00	4.00	5.20	4.00	5.20	5.20
	TOTAL	-267.22	-312.38	-623.47	1520.29	1766.83	2070.23	1766.83	2070.23	2070.23

\*Provisional/Un-audited.